

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1300
TO BE ANSWERED ON 22.12.2017

TRAINING PROGRAMME FOR ELECTED WOMEN REPRESENTATIVES

1300. SHRI JANARDAN MISHRA:
SHRIMATI SANTOSH AHLAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has recently launched an intensive training programme for Elected Women Representative (EWRs) of Panchayati Raj Institutions (PRIs) and master trainers;
- (b) if so, the details thereof indicating the States which are initially covered under the programme; and
- (c) the benefits likely to accrue to EWRs along with the number of EWRs likely to be trained through this programme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) to (c) The Government of India has initiated a pilot programme to build the capacities of Elected Women Representatives of Panchayati Raj Institutions in a phased manner. Initially, the State of Bihar, Chhattisgarh, Dadra & Nagar Haveli, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Rajasthan and Uttar Pradesh have been selected for the pilot programme.

The Programme aims to impart knowledge to the elected women representatives about the role of Panchayati Raj Institutions at different levels, details about development schemes and programmes, resources available, participatory planning and asset creation and public works. It also aims to impart information and communication technology and leadership skills to the Elected Women Representatives. These EWRs are envisaged to ensure the percolation of knowledge, awareness, legal empowerment and serve as catalysts for social change and function as peer facilitators in the field.
